

local Midnapore Police and they have not submitted their reports?

The Deputy Minister of Railways and Transport (Shri Alagesan): We have not got full information on the point. We shall gather this information and supply it to the hon. Member.

WATER RESERVOIRS (SURVEY)

*706. **Shri M. L. Dwivedi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Governments of Uttar Pradesh and Vindhya Pradesh have made any survey of the water reservoirs already existing in the Bundel Khand Zones of the respective States;

(b) whether such water reservoirs can be easily turned into irrigating water reservoirs at nominal expenditure;

(c) whether any attempt is being made or is likely to be made to utilise these existing resources for irrigation purposes under the First Five Year Plan or otherwise; and

(d) if so, what are the plans and proposals before the two Governments in this direction?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) to (d). The information so far as U. P. is concerned is being collected from the State Government and will be placed on the Table of the House on receipt. The Government of Vindhya Pradesh have recently appointed an Irrigation Engineer who is expected to carry out a survey of existing water resources in the State including the Bundhel Khand area and the required information will be available only after the survey has been carried out.

श्री एम० एल० द्विवेदी : क्या मैं माननीय मंत्री से यह पूछ सकता हूँ कि जिन वाटर रिज़रवायर्स में अभी इरीगेशन का काम जारी नहीं हुआ है क्या वहाँ कोई दूसरा काम किया जा रहा है जैसे फिशिंग वगैरह ?

डा० पी० एस० देशमुख : विन्ध्य प्रदेश के बारे में मुझे मालूम नहीं है ।

DE-SILTING OF PORTS

*707. **Dr. Ram Subhag Singh:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that U.N. Technical Assistance has been promised to India to cope with the problems of de-silting her ports; and

(b) if so, whether any assistance has so far been received?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) Yes.

(b) Yes. Two experts in dredging arrived in India on the 21st February 1953 and have started their investigations.

श्री रघुनाथ सिंह : यह काम हिन्दुस्तानियों से हो सकता था कि नहीं ?

श्री शाहनवाज खाँ : हमारे पास इतने माहिर नहीं थे, इसीलिये उन लोगों को दावत दी जा रही है ।

Dr. Ram Subhag Singh: May I know how many of our major ports are in immediate need of this de-silting?

Shri Shah Nawaz Khan: All our major ports have adequate facilities for de-silting without any foreign aid. It is only the minor ports that require investigation.

Dr. Ram Subhag Singh: Have any efforts been made by the Government to estimate the number of dredgers that are needed for de-silting these ports?

Shri Shah Nawaz Khan: De-silting of minor ports is the responsibility of State Governments.

Dr. Ram Subhag Singh: May I know how the services of these experts are being utilised?

Shri Shah Nawaz Khan: These experts are going round various parts of the country and all the minor ports plus two major ports, they are surveying, namely, Vizagapatam and Calcutta.

Dr. Ram Subhag Singh: May I know, Sir, whether Government propose to create a Development Fund for financing the development of these ports?

The Minister of Railways and Transport (Shri L. B. Shastri): That matter is under consideration and we have not taken any decision so far.

Shri B. S. Murthy: May I know whether the minor ports in the Andhra area are also included in the survey?

The Deputy Minister of Railways and Transport (Shri Alagesan): Yes.

श्री रघुनाथ सिंह : क्या मैं जान सकता हूँ कि जिस काम के लिये बाहर से लोग आये हैं उस के लिये हिन्दुस्तानियों को शिक्षा देने का कोई इतजाम ट्रान्स्पॉर्ट विभाग की तरफ से हो रहा है ?

Shri Punnoose: May I know how many men have already been trained and how many of them are employed?

Shri Raj Bahadur: That is given in the statement laid on the Table of the House.

Shri S. C. Samanta: May I know how far the proposal to rationalise these flying clubs has materialized?

Shri Raj Bahadur: As may be known to the hon. Member, we had appointed a committee familiarly known as the Master Committee to go into the whole question, to examine the organization of the present system of flying clubs and the necessity for their re-organization. A report has now been received which is receiving our attention and is under examination at the moment.

Shri K. K. Basu: May I know what is the fee charged by these flying clubs for imparting training?

Shri Raj Bahadur: I would have to give very detailed figures which will take time of the House.

EXPERTS ON PRODUCTIVITY STUDIES AND SYSTEMS OF PAYMENT BY RESULTS

*704. **Shri S. C. Samanta:** Will the Minister of Labour be pleased to state:

(a) how many experts have been selected by the I.L.O. to assist the Government of India in the field of system of payment by results and productivity studies in the textile and engineering industries;

(b) whether they have arrived in India and if so, when; and

(c) how long they will remain in India?

The Minister of Labour (Shri V. V. Giri): (a) Five.

(b) Yes; on 5th December, 1952.

(c) As at present planned, four out of the five experts are expected to be in India until May, 1953. One has already left.

Shri S. C. Samanta: May I know whether the Indian experts will be designated to work with the aid of these experts from abroad?

Shri V. V. Giri: These experts are working. There are under-studies under them and their study is nearly completed. In Bombay it is still in progress.

Shri S. C. Samanta: May I know whether this work is part of the I.L.O. Technical Assistance Programme for the under-developed countries and if

so, whether we have to spend anything for it?

Shri V. V. Giri: We need not spend anything, but we have to meet their expenses.

Shri Nanadas: May I know whether there are any such similar experts with regard to agricultural labour?

Shri V. V. Giri: Not at present.

PILFERAGE FROM RAILWAY WAGONS

*705. **Shri S. C. Samanta:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that towards the end of November, 1952 a gang of wagon-lifters who attempted to break open and loot the contents of wagons between Garbeta and Chandrakona Road on Eastern Railway, was detected by the Railway Protection Police,

(b) if so, what are the steps that were taken; and

(c) whether the steps taken have in any way helped to check and stop the pilferage from wagons on the Indian Railways?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes.

(b) All the important goods trains are escorted by Railway Protection Police and Government Railway Police over the affected areas. Ambush patrols are also frequently organised in the affected areas by the Watch and Ward, Railway Protection Police and Local Police.

(c) Yes, crime has come down in this particular area. But thefts on Indian Railways still continue to be on an appreciable scale.

Shri S. C. Samanta: May I know in this particular case whether the dead bodies of the wounded persons were taken by the Police?

Shri Shahnawaz Khan: I do not have any information on the subject.

Shri S. C. Samanta: May I know whether these persons have been identified?

Shri Shahnawaz Khan: As I said, I do not have full particulars on this point.

श्री रघुनाथ सिंह : क्या उन का पोस्ट-मार्टम एग्जामिनेशन हुआ था ?

श्री शाहनवाज खान : ज़रूर हुआ होगा ।

Shri S. C. Samanta: Is it not a fact that a further inquiry was made by the Howrah Railway Police and the